## MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

## **Conference of Principal District & Sessions Judges**

4<sup>th</sup> & 5<sup>th</sup> February, 2023 MPSJA, Jabalpur

DAY O	NE:	04.02	.2023 -	- Saturday

TIME		
10.00 am to 10.35 am	Inauguration of Conference	
	High Court of Madhya Pradesh	
10.35 am to 10.45 am	GROUP PHOTOGRAPH	
	Followed by Tea	
10:45 am to 12:00 Noon Topic: Role of Principal District & Sessions Judge in Judicial and Administrative Scope of discussion:		
	<ul> <li>Problems relating to ACRs.</li> </ul>	
	<ul> <li>Mentoring and supervision</li> </ul>	
	• Inspiring commitment and catalyzin	g performance
	<ul> <li>Other related issues</li> </ul>	
	Chaired By: Hon'ble Shri Justice Su	joy Paul
	Judge, High Court of Ma	adhya Pradesh
10:45 am to 10:50 am	Introductory Address by Chair – 5 m	nin
10:50 am to 11:20 am		cipant Principal District & Sessions Judge
		4. Shri Bhagwati Prasad Sharma
		5. Shri Amitabh Mishra
	3. Shri Prem Narayan Singh	6. Shri Pranesh Kumar Pran
11:20 am to 11:50 am 11:50 am to 12:00 pm	Open Discussion – 20 min Concluding remarks & Keynote Addre Vote of thanks	ess by Chair – 10 min
	10.00 am to 10.35 am  10.35 am to 10.45 am  10:45 am to 12:00 Noon  10:45 am to 10:50 am 10:50 am to 11:20 am	Inauguration of Conference By: Hon'ble Chief Justice High Court of Madhya Pradesh  10.35 am to 10.45 am  GROUP PHOTOGRAPH Followed by Tea  10:45 am to 12:00 Noon  Topic: Role of Principal District & Sonscope of discussion: Problems relating to ACRs. Mentoring and supervision Inspiring commitment and catalyzing Other related issues Chaired By: Hon'ble Shri Justice Sungudge, High Court of Month Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Partiant Introductory Address by Chair — 5 man Panel Speakers: 3-5 min each — Panel Speakers: 3-5 mi

II	12:00 noon to 01:15 pm	Topic: Developing an efficient Judici	ial System
		Scope of discussion:	
		<ul> <li>Speedy Trial with qualitative judg</li> </ul>	gment
		Maximum utilization of judicial	working hours by reducing loss of time
		<ul> <li>Securing timely presence of witner</li> </ul>	esses
		Board Management	
		<ul> <li>Other related issues</li> </ul>	
		Chaired By: Hon'ble Shri Justice Vi	ivek Agarwal
		Judge, High Court of Madhya Pradesh	
	12:00 noon to 12:05 pm	Introductory Address by Chair – 5 min	
	12:05 pm to 12:35 pm	Panel Speakers: 3-5 min each – Participant Principal District & Sessions Judge	
		1. Shri Avnindra Kumar Singh	4. Shri Pradeep Mittal
		2. Shri Arun Kumar Singh (Sr.)	5. Smt. Renuka Kanchan
		3. Shri Subodh Kumar Jain	6. Shri Jitendra Kumar Sharma (Sr.)
	12:35 pm to 1:05 pm	Open Discussion – 30 min	
	1:05 pm to 1:15 pm	Concluding remarks & Keynote Add	lress by Chair – 10 min
		Vote of thanks	
		LUNCH BREAK -1:15 pm t	o 2:15 pm
III	02:15 pm to 03:30 pm	Topic: Strategies to achieve organiza	ational goals
		Scope of discussion:	
		• Effective implementation of cause	e-list
		<ul> <li>Rational distribution of work</li> </ul>	
		• Re-fixation of working hours	
		Co-ordination between Bar and B	ench
		• Other related issues	C Alleren P.
		Chaired By: Hon'ble Shri Justice G Judge, High Court of M	
		Introductory Address by Chair – 5	· · · · · · · · · · · · · · · · · · ·
	02.15 pm to 02:20 pm		rticipant Principal District & Sessions Judge
	02:20 pm to 02:50 pm	1. Shri Rajendra Kumar Vani	4. Shri Afsar Javed Khan
		2. Smt. Giri Bala Singh	5. Shri Virendra Singh Rajput
		3. Shri Dev Narayan Mishra	6. Shri Anand Kumar Tiwari
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	02:50 pm to 03:20 pm	Open Discussion – 30 min	
	03:20 pm to 03:30 pm	Concluding remarks & Keynote Add	lress by Chair – 10 min
		Vote of thanks	•
	•	TEA BREAK – 3:30 pm to 3	3:45 pm

IV	03:45 pm to 05:15 pm	Topic: Effective utilization of Information & Technology in Administration of Justice Scope of discussion:
		Recording of evidence through video conferencing
		Use of new software application
		Digitization of records
		Future projects of Information & Technology
		Effective utilization of SCC Online, I.L.R., Online JOTI Journal
		Other related issues
		Chaired By: Hon'ble Shri Justice S.A. Dharmadhikari
		Judge, High Court of Madhya Pradesh
		Introductory Address by Chair – 5 min
	03:45 pm to 03:50 pm	Panel Speakers: 3-5 min each – Participant Principal District & Sessions Judge
	03.50 pm to 04.35 pm	1. Shri Narendra Pratap Singh 4. Shri Sushant Huddar
	Part of the Part	2. Smt. Mamta Jain 5. Shri Dharminder Singh
		3. Shri Padam Chandra Gupta
		Presentation by Shri Kuldeep Singh Kushwah, CSA, High Court of Madhya Pradesh – 20 min
	04:35 pm to 05.05 pm	Open Discussion – 30 min
	05:05 pm to 05:15 pm	Concluding remarks & Keynote Address by Chair – 10 min
	F CONTRACTOR	Vote of thanks

DAY TWO: 05.02.2023 - Sunday

SESSIONS	TIME		
V	10:00 am to 11:15 am	Topic: Best Practices for disposal of Old Cases	
		Scope of discussion:	
		Identifying obstacles and ways to remove them	
		Regular monitoring	
		Co-ordination with other stakeholder	olders
		Other related issues	
		• "25 Debt" Scheme	
		Chaired By: Hon'ble Shri Justice I	D.K. Paliwal
	10:00 am to 10:05 am		
	10:05 am to 10:35 am		
		1. Shri Achal Kumar Paliwal	4. Shri Arun Kumar Verma
		2. Shri Naveen Kumar Saxena	5. Shri Alok Awasthy
		3. Shri Rajesh Kumar Gupta	6. Shri Manoj Kumar Shrivastava
	10:35 am to 11:05 am	Open Discussion – 30 min	·
	11:05 am to 11:15 am	Concluding remarks & Keynote Ac	ldress by Chair – 10 min
		Vote of thanks	

VI	11:15 am to 12:45 pm	Topic: Key issues relating to District Court Administration: Scope of discussion:  Issues relating to Works and Infrastructure. Issues relating to IT Infrastructure. Issues relating to Inquires of Class-III and Class-IV employees Issues relating to Leave Rules, T.A. Rules, withdrawal and advance from GPF & GIS and preparation of pension cases Communication with the High Court Other related issues By: Shri Ramkumar Choubey Registrar General, High Court of Madhya Pradesh & Officers of Registry
		Open Discussion
VII	12:45 pm to 01:30 pm	Topic: MPSJA – Looking forward Scope of discussion:  Academic Calendar of MPSJA – Suggestions, if any Suggestions of Subject/Topics for training Two years Training of newly appointed Civil Judges Junior Division (Trainee Judges) and matters ancillary thereto Views/suggestions regarding JOTI Journal Other issues Chaired By: Hon'ble Shri Justice Sujoy Paul, Chairman & Hon'ble Members of Governing Council, MPSJA Introductory Address by Chair – 5 min By: Shri Krishnamurty Mishra, Director, MPSJA Open Discussion Concluding remarks & Keynote Address by Chair Vote of thanks
		LUNCH BREAK - 1:30 pm to 2:30 pm
VIII	02:30 pm onwards	Resolution & Valedictory Session
		Followed by High Tea

## Note:

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- 2.
- The Schedule is subject to change as per exigencies.
  Use of Cell Phones during the Conference is strictly prohibited.
  Participants are requested to be seated before 9:40 a.m. in the Auditorium on the first day of the Conference. 3.